


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/5/CAA/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : SOFGEN INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : TECH MAHINDRA LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	PAWAN JHABRAKH	Counsel for the Applicant	

**ORDER**

Counsel for the applicant present. Heard. Order is reserved.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc